

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

ORDER

In partial modification of this office earlier order bearing No.34598-672/Bail & Filing/Judl./Prin.D&S/WDO/2023 dated 22.12.2022 and in exercise of powers vested to the undersigned inter alia under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 16.01.2023 to 31.01.2023 in accordance with law.

| Name of the Judicial Officer (1) | Police Stations & Investigating Agencies (New Delhi District) (ROSTER-I) (2) | 1 st Link Judge (3) | 2 nd Link Judge (4) |
|-------------------------------------|--|--|---------------------------------------|
| Sh. Harjyot Singh Bholia, ASI-04 | CBI, Canteen, DRI, Central Exotic, GST, Enforcement Directorate, FERA, FMLA, S.K. Puram, IGI Airport, IGI Metro & Delhi Cant. | Sh. Sudhir Kumar Sirohi, Spl. Judge (NDPS) | Sh. Pawan Kumar, ASJ (SFTC) |
| Ms. Anu Aggarwal, ASI-07 | Police Stations & Investigating Agencies (New Delhi District) (ROSTER-2) CAW Cell, Chauliys Park, Indraprastha, Sarojini Nagar, Narela, Gokulpur, South Campus, Kirti Nagar, Vasant Koj (South), Vasant Koj (North) and Vasant Vihar | Sh. Devender Kumar Jangala, ASI-05 | Sh. Sanjay Kharangwal, ASI-02* |
| Sh. Shalender Malik, ASI-03 | Police Stations & Investigating Agencies (New Delhi District) (ROSTER-3) Crime Branch (CBW), FPA, Connaught Place, Vignesh Road, Maruti Marg, Barakhamba Road, Panchsara Street, Tikka Marg, North Avenue, South Avenue, Pragati Mallik Metro, Rajiv Chowk Metro and Cyber Police Station, | Sh. Rajinder Singh, ASI-06 | Sh. Devender Kumar Jangala, ASI-05 |

22.01.2023, 26.01.2023 & 29.01.2023 Holiday(s)

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCB, PCCSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dharmesh Sharma)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

Dated: 13/01/2023

No. 1491-1590/Bail & Filing/Judl./Prin.D&S/WDO/2023

Case forwarded for information to

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, New Delhi District, PHC, New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge in-Charge, Mediation Cases, New Delhi District, PHC, ND.
6. The Member Secretary, DRB SA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Judge in-Charge, Bail & Filing Section & Administrative Branch, ND, ND.
9. The Mobile Courtroom (Bail & Filing), The Hazrat Courts, Delhi.
10. The Chief Processors, New Delhi District, PHC, ND.
11. All the necessary Secretaries, District Association, Delhi/New Delhi.
12. The in-charge, Link-up, New Delhi District, PHC, ND.
13. The Branch in-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Head of PS to the undersigned.
15. The PWD/AFPO, New Delhi District, PHC, ND.

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi

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